

*Friday,
17th January, 1908*

ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XLVI

April 1907 - March 1908

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OF
THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA

ASSEMBLED FOR THE PURPOSE OF MAKING

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VOLUME XLVI



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Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Indian Councils Acts, 1861 and 1892 (24 & 25 Vict., c. 67, and 55 & 56 Vict., c. 14).

The Council met at Government House, Calcutta, on Friday, the 17th January, 1908.

PRESENT :

- His Excellency the Earl of Minto, P.C., G.C.M.G., G.M.S.I., G.M.I.E., Viceroy and Governor General of India, *presiding*.
His Excellency General Viscount Kitchener of Khartoum, G.C.B., O.M., G.C.M.G., G.C.I.E., Commander-in-Chief in India.
The Hon'ble Mr. H. Erle Richards, K.C.
The Hon'ble Mr. E. N. Baker, C.S.I.
The Hon'ble Major-General C. H. Scott, C.B., R.A.
The Hon'ble Sir Harvey Adamson, Kt., C.S.I.
The Hon'ble Mr. J. F. Finlay, C.S.I.
The Hon'ble Mr. J. O. Miller, C.S.I.
The Hon'ble Sir Rameshwara Singh, K.C.I.E., Maharaja Bahadur of Darbhanga.
The Hon'ble Munshi Madho Lal.
The Hon'ble Mr. Gangadhar Rao Madhav Chitnavis, C.I.E.
The Hon'ble Mr. H. W. W. Reynolds.
The Hon'ble Mr. F. A. Slacke, C.S.I.
The Hon'ble Mr. H. A. Sim, C.I.E.
The Hon'ble Tikka Sahib Ripudaman Singh of Nabha.
The Hon'ble Dr. Rashbehary Ghose, C.I.E., D.L.
The Hon'ble Mr. Gopal Krishna Gokhale, C.I.E.
The Hon'ble Mr. A. A. Apcar, C.S.I.
The Hon'ble Mr. S. Ismay, C.S.I.
The Hon'ble Maung Bah Too, K.S.M.
The Hon'ble Mr. W. W. Drew.
The Hon'ble Nawab Saiyid Muhammad Sahib Bahadur.
The Hon'ble Mr. W. R. H. Merk, C.S.I.

[17TH JANUARY, 1908.] [Sir Harvey Adamson; Mr. Richards.]

CORONERS (AMENDMENT) BILL.

The Hon'ble SIR HARVEY ADAMSON moved that the Bill further to amend the Coroners Act, 1871, and the Prisoners Act, 1900, be referred to a Select Committee consisting of the Hon'ble Mr. Richards, the Hon'ble Mr. Gokhale, the Hon'ble Mr. Apcar, the Hon'ble Mr. Drew and the mover.

The motion was put and agreed to.

CODE OF CIVIL PROCEDURE BILL.

The Hon'ble MR. RICHARDS moved that the Bill to consolidate and amend the law relating to the Procedure of the Courts of Civil Judicature be referred to a Select Committee consisting of the Hon'ble Munshi Madho Lal, the Hon'ble Mr. Sim, the Hon'ble Dr. Rashbehary Ghose, the Hon'ble Mr. Ismay, the Hon'ble Maung Bah Too and the mover.

The motion was put and agreed to.

INDIAN TRUSTS (AMENDMENT) BILL.

The Hon'ble SIR HARVEY ADAMSON moved that the Bill further to amend the law relating to Private Trusts and Trustees be taken into consideration.

The motion was put and agreed to.

The Hon'ble SIR HARVEY ADAMSON moved that the Bill be passed.

The motion was put and agreed to.

The Council adjourned to Friday, the 31st January, 1908.

J. M. MACPHERSON,
*Secretary to the Government of India,
Legislative Department.*

CALCUTTA;
The 17th January, 1908.